

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A. No. 1586/93.

Dt. of Decision : 15.7.94.

Mr. K.V. Ramana Rao

.. Applicant.

Vs

1. The Director of Maintenance,
Southern Telecom Sub Region,
Hyderabad.
2. The General Manager, (Maintenance)
Andhra Region, Southern Telecom
Region, Bangalore.
3. The Chief General Manager (Maintenance)
Southern Telecom Region, Madras.
4. The Chief General Manager (Telecom),
A.P. Circle, Sanchar Bhavan,
Station Road, Abids, Hyderabad-1.
5. The Director General, (Telecom)
Sanchar Bhavan, 20, Ashok Road,
New Delhi - 1.

.. Respondents.

Counsel for the Applicant : Mr. Krishna Devan

Counsel for the Respondents: Mr. V.Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE SHRI JUSTICE V.NEELADRI RAO : VICE CHAIRMAN
: MEMBER (ADMN.)

15
O.A.NO.1586/93.

ORDERS

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

Heard Shri Krishna Devan, learned counsel for the applicant and Shri V.Bhimanna, learned standing counsel for the respondents.

2. This application was filed praying for a declaration that the applicant is entitled to the benefit of FR 22-C in the fixation of pay on promotion as SGTA on 1.3.1982 and for consequential direction to the respondents to pay the arrears on such refixation.

3. It is now submitted that the applicant died. Hence, the OA is abated.

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(R.RANGARAJAN)
MEMBER (ADMN.)

Neeladri
(V.NEELADRI RAO)
VICE CHAIRMAN

DATED: 18th July, 1994.
Open court dictation.

AM/12/21-794
Dy. Registrar(Judl)

Copy to:-

1. The Director of Maintenance, Southern Telecom Sub-Region, Hyderabad.
2. The General Manager, (Maintenance), Andhra Region, Southern Telecom Region, Bangalore.
3. The Chief General Manager (Maintenance), Southern Telecom Region, Madras.
4. The Chief General Manager (Telecom), A.P-Circle, Sanchar Bhavan, Station Road, Abids, Hyderabad-1.
5. The Director General (Telecom) Sanchar Bhavan, 20, Ashok Road, New Delhi-1.
6. One copy to Mr. Krishna Devan, Advocate, CAT, Hyd.
7. One copy to Mr. V. Bhimanna, Addl. CGSC, CAT, Hyd.
8. One copy to Library
9. One spare.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.G.RTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
MEMBER (UDL)

THE HON'BLE MR.R.RANGARAJAN : MEMBER(A)

Dated: 18/7/1994.

ORDER/JUDGMENT:

M.A./R.A/C.A. No.

O.A.No. 18/93

T.A.No.

W.P.

Admitted and Interim Directions
Issued.

Allowed

Old Dated

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

21/7/94

